

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

Original Application No. 431/2003

Friday, this the 7<sup>th</sup> day of April, 2006

**C O R A M :**

HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

M.K. Chellappan,  
Postal Assistant (BCR),  
Circle Office, Office of the Postmaster General,  
Northern Region, Calicut. .... **Applicant.**

(By Advocate Mr. P. Sanjay)

**V e r s u s**

1. The Postmaster General,  
Northern Region, Calicut : 11
  
2. The Superintendent,  
Department of Posts,  
R.M.S., "C.T" Division,  
Calicut : 673 032
  
3. P. Chandra Kumar,  
Asstt. Director of Posts (Staff),  
Regional Office, Calicut.
  
4. M. Abdul Rehman,  
Section Supervisor,  
Staff Section I,  
Regional Office, Calicut.
  
5. Union of India represented by  
The Secretary to Government,  
Ministry of Communications,  
Dak Bhawan, Sansad Marg,  
New Delhi – 1 .... **Respondents.**

(By Advocate Mr. S. Abhilash, ACGSC)



: 2 :

(The application having been heard on 7.4.06, this Tribunal on the same day delivered the following:)

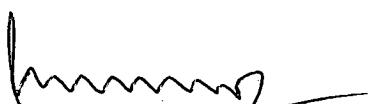
**ORDER**

**HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

The learned counsel for the applicant submits that the reliefs claimed by the applicant in this O.A. have already been granted and this O.A. can be closed. Learned counsel for the respondents concurs to this submission.

Accordingly, The Original Application is closed as having become infructuous.

(Dated, the 7<sup>th</sup> April, 2006)

  
**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

  
**N. RAMAKRISHNAN**  
**ADMINISTRATIVE MEMBER**

cvr.